

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 14/2017
CA NO.

CORAM:


PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE COMPANY: Deepak Jain & ANR Vs. Wianxx Impex Pvt. Ltd.

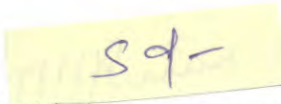
SECTION OF THE COMPANIES ACT: 433(e), & 439

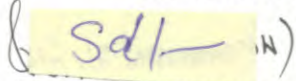
| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|-------------|-------------|----------------|---|
| 1- | Vijay Singh | Advocate | Pitioner |  |

ORDER

Learned counsel for the petitioner seeks and is granted two weeks time to file necessary information under the IBC in terms of notification dated 07.12.2016.

List again on 13.04.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (J)